

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 45/MP/2024

Subject : Petition under Regulation 35(3)(c) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019, for approval and recovery of expenditure of capital spares consumed during the period from 1.4.2019 to 31.3.2024.

Petitioner : Power Grid Corporation of India Limited

Respondent : Ajmer Vidyut Vitran Nigam Limited & Ors.

Date of Hearing : **27.5.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Shubham Arya, Advocate, PGCIL
Ms. Pallavi Saigal, Advocate, PGCIL
Shri S. Vallinayagam, Advocate, TANGEDCO
Ms. Bhavya Arora, Advocate, TANGEDCO
Shri Rajiv Naik, Advocate, MSEDCL
Shri Anup Jain, Advocate, MSEDCL
Shri Shashwat Dubey, Advocate, MSEDCL
Ms. Nishtha Goel, Advocate, MSEDCL
Shri V. C. Sekhar, PGCIL
Shri Prashant Kumar, PGCIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing. Accordingly, the Commission adjourned the matter. Further, the Commission directed the Petitioner to furnish the following information/clarification on an affidavit within four weeks:

(a) The procedure followed by the PGCIL for which item/Equipment is procured under Capital Spares, and which item/equipment to replace and claim as ACE. The Policy of the PGCIL, if any, in this regard.

(b) The Capital spares claimed by Petitioner in the instant Petition are in the following format:

Name of Capital spares	Rate	Total quantity consumed	Total cost

(c) Accounting policy of PGCIL with respect to Capital spares.

2. Learned counsel for the Respondent, TANGEDCO, sought liberty to file the response to the compliance affidavit to be filed by the Petitioner. The Commission permitted the Respondent to file the same within two weeks after the filing of the affidavit by the Petitioner.

3. The Petition will be listed for the hearing **on 6.8.2026**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)